

HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

Dated, Shillong, 9th July, 2024

No.HCM.II/69/2024/Estt/05: A Voluntary Blood Donation Camp will be held on the 12th July 2024 from 10:00 A.M. onwards, in the High Court premises. The camp is being organized by the Meghalaya State Legal Services Authority in collaboration with the Regional Blood Centre, Pasteur Institute, Shillong. All Officers & Staff of this Registry, are cordially invited to participate in the above Camp.

REGISTRAR GENERAL

Memo No.HCM.II/69/2024/Estt/05-A Dated, Shillong, 9th July, 2024

Copy to: -

1. The PPS to the Hon'ble Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
2. The P.S to the Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The P.S to the Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
4. The P.S to the Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
5. The Member Secretary, Meghalaya State Legal Services Authority, in response to your Letter no. MSLSA.19/2015/Vol-III/228-A, dtd. 5th July 2024.
6. The Director, Meghalaya State Judicial Academy, Shillong, for information and necessary action.
7. The President/Secretary, High Court Bar Association, Shillong, for information and necessary action, with a request to cause wide publicity of the same among the members of the High Court Bar Association.
8. The President/Secretary, Shillong Bar Association, Shillong, for information and necessary action, with a request to cause wide publicity of the same among the members of the Shillong Bar Association.
9. Shri. Lawanbor Byrsat, Court Officer, High Court of Meghalaya, for information & necessary action. He is directed to assist in the matter.
10. All in-charge of Sections in the High Court of Meghalaya for information and necessary action of the Officers & Staff under their control.
11. The System Analyst, High Court of Meghalaya, to upload the same in the official website.
12. Notice Board.
13. Office File.

7.00.7
9/11/24


REGISTRAR GENERAL

CRITERIA FOR BLOOD DONATION

- ✱ Should not take Antibiotics within two weeks
- ✱ Should be free from Common cold or any symptoms suggesting of COVID-19
- ✱ Should have a proper sleep of 7-8 hours (Sleep before 12)
- ✱ Should have a full meal within 3 hours before Blood Donation
- ✱ Should properly hydrate before Blood Donation
- ✱ NO heavy work Post donation for 24 hours
- ✱ Should not take alcohol 1 days prior to Donation
- ✱ Last donation of not less than 3 months.
- ✱ Should be after 1 year of last dose of anti rabies Vaccination
- ✱ Should be more than 12 months after delivery
- ✱ Should be more than 6 months after abortion
- ✱ Should not be during period of lactation (Breastfeeding)
- ✱ Should not be on menstruation (monthly periods).
- ✱ Weight should be more than 45kg